

**NATIONAL COMPANY LAW TRIBUNAL
GUWAHATI BENCH
GUWAHATI**

ORDER SHEET OF THE HEARING ON 25th APRIL, 2024, 10:30 A.M.

**IA (IBC)/78/GB/2024
In IA(IBC)/51/GB/2020
In CP (IB) /9/GB/2019**

**Present: 1. Hon'ble Member (Judicial), Shri H.V. Subba Rao
2. Hon'ble Member (Technical), Shri Satya Ranjan Prasad**

In the Matter of	Stressed Assets Stabilization Fund Vs National Plywood Industries Ltd.
Under Section	U/s 7 of IBC, 2016.

For Petitioner (s) :

For Respondent (s) : Ms. S. Mukherjee, Adv.

ORDER

IA (IBC)/51/GB/2020

No appearance for the Applicant. Ld. Counsel Ms. S. Mukherjee appears through VC for the Respondent, however, due to certain audio issues faced at her end, matter could not be heard properly. Matter adjourned to **22.05.2024**.

IA (IBC)/78/GB/2024 in IA (IBC)/51/GB/2020

No appearance for the Applicant. In view of Order passed today in **IA (IBC)/51/GB/2020**, matter adjourned to **22.05.2024**.

Sd/-
Satya Ranjan Prasad
Member (Technical)

Sd/-
H.V. Subba Rao
Member (Judicial)